

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1575
TO BE ANSWERED ON 10.02.2021**

SANCTIONED RAILWAY PROJECTS

1575. SHRI PATEL HASMUKHBHAI SOMABHAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has sanctioned new railway projects in the country for the next five years;**
- (b) if so, the details thereof, Zone-wise and year-wise; and**
- (c) the number of projects, out of the above, on which work is going on along with the amount spent thereon so far and the steps being taken by the Government for timely completion of these projects, project-wise?**

ANSWER

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

(SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.1575 BY SHRI PATEL HASMUKHBHAI SOMABHAI TO BE ANSWERED IN LOK SABHA ON 10.02.2021 REGARDING SANCTIONED RAILWAY PROJECTS

(a) to (c): Sanctioning of Railway projects is a continuous and ongoing process. As on 01.04.2020, 513 Railway Projects comprising 189 New Line, 54 Gauge Conversion and 270 Doubling projects costing ₹7.5 lakh crore of total length of 53,039 km are in different stages of planning/sanction/execution, out of which commissioning of 10,013 km length has been achieved and expenditure of ₹1.86 lakh crore incurred upto March 2020.

The Project-wise and Zone wise details are made available in public domain on Indian Railways website i.e. www.indianrailways.gov.in > Ministry of Railways > Railway Board > About Indian Railways > Railway Board Directorates > Finance (Budget) > Pink Book (Year) > Railway-wise Works, Machinery & Rolling Stock Programme (RSP).

Various steps being taken by the Government for effective and speedy implementation of rail projects include (i) prioritisation of projects, (ii) substantial increase in allocation of funds, (iii) delegation of powers at field level, (iv) close monitoring of progress of project at various levels (v) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.
